

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 328 OF 2004

SURINDER KUMAR

Appellant (s)

VERSUS

STATE OF HARYANA

Respondent(s)

(Office Report for directions)

Date: 03/01/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SWATANTER KUMAR
(IN CHAMBERS)

For Appellant(s)

Mr. Debasis Misra, Adv.

For Respondent(s)

Mr. Gaurav Teotia, Adv.
Mr. Sanjeev Kumar, Adv.
Mr. Kamal Mohan Gupta, Adv.

UPON hearing counsel the Court made the following
O R D E R

Counsel appearing for the appellant submits that the Hon'ble Court's order dated 29th November, 2010 has been complied with. Cost has been paid. Additional documents has been filed.

List the appeal before the Court as per the Rules.

(Rajni Mukhi)
P.A.

(J.P. Sharma)
Court Master